

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 1129 of 2019**

**IN THE MATTER OF:**

**M/s Genesis Club Limited**

**...Appellant**

**Vs**

**M/s Rohtas Projects Limited & Ors.**

**....Respondents**

**Present:**

**For Appellant: Ms. Parul Pradhan, Advocate**

**For Respondents: Ms. Somya Jaitley, Advocates for Respondent  
Nos. 2 to 6.**

**ORDER**

**31.01.2020** Advocate Parul Pradhan appearing for the Appellant states that due to some medical emergency, the arguing Counsel is not available. She seeks time. Ms. Somya Jaitley, Advocate for Respondent Nos. 2 to 6 is present. She does not object.

List the Appeal 'for Admission (After Notice) on **26<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Shreasha Merla)  
Member(Technical)

*Akc/Md*